

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3365  
ANSWERED ON:13.08.2010  
FOREST RIGHTS ACT  
Acharia Shri Basudeb

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

(a) whether any cases have come up before the Government about the repression by the forest department officials and the police, indiscriminate eviction and false criminal cases being foisted against the tribals; and

(b) if so, the steps the Government proposes to take in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

(a) & (b): No specific cases of the type mentioned in part (a) of the Question have been reported to this Ministry. However, complaints received alleging eviction of tribal communities from forest land have been sent to the Ministry of Environment & Forests for necessary action.